

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 207
(CAA)-51/ND/2021

IN THE MATTER OF:

Aptitude Tradex Pvt. Ltd. With Real Estate ... Applicant/Petitioner
Pvt. Ltd.

Under Section: 230-232

Order delivered on 16.09.2022

CORAM:

SHRI. BACHU VENKAT BALARAM DAS,
HON'BLE MEMBER (J)

SHRI. L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the RD : Adv. Shankari Mishra
For the OL : Ms. Hemlata Rawat

ORDER

Ld. Counsel appearing on behalf of RD submits that they have already filed their full report dated 31.08.2021 on 29.07.2022 and have no objection to the proposed scheme.

Ld. Counsel appearing for the O.L submits that they have already filed their report and they too do not have any objection to the proposed scheme. The report of Income-Tax Department stating that no demand is outstanding against the Applicant Companies, is also on record.

Arguments heard. Order reserved.

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(L.N. GUPTA)
MEMBER (T)

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(BACHU VENKAT BALARAM DAS)
MEMBER (J)